

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/2486/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Susmita Phukan Khaund,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the 25<sup>th</sup> May, 2021

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJL/3675/2021 Date 24.05.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 24.05.2021 and 25.05.2021 along with station leave permission from the morning of 24.05.2021 till the morning of 28.05.2021, has been granted. The Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/96/2487/A, dated 25.5.2021

Copy to:

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**